testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Training of district level teams is supported by Ministry of Health and Family Welfare.

Short term media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to alley fear and avoid panic. Media is kept informed on daily basis. The pandemic preparedness and response calls for actions in sectors beyond health. National Disaster Management Authority has issued guidelines for such actions. All States have been requested to gear up the State machinery and strengthen isolation facilities including critical care facilities at district level.

Upgradation of medical equipment

3727. SHRI MANGALA KISAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of projects sanctioned and approved, State-wise under the NRHM for upgradation of health facilities through procurement of medical equipment;
- (b) the details of projects approved under NRHM for the States of Uttarakhand, Punjab, Madhya Pradesh and Orissa;
- (c) the total budgetary allocation made under NRHM for these States for the last three years;
 - (d) the total quantum utilized for the last three years;
- (e) whether the steps are being taken to simplify the process of procurement of medical equipment under NRHM;
 - (f) if so, the details thereof; and
 - (g) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (g) NRHM provisions for all health facilities *viz.*, Sub-Centre, Primary Health Centres, Community Health Centres and District Hospitals to reach the Indian Public Health Standards (IPHS) as per facility specific requirement which *inter alia* includes medical equipment. The IPHS are available on the official website of this Ministry. *i.e.* www.mohfw.nic.in. Funds are sanctioned for health facilities in the state, as per their requirement reflected in the Annual State Programme Implementation Plan (SPIP), which is appraised and approved by the National Programme Coordination Committee (NPCC) under NRHM. Records of Proceedings of the NPCC meeting approving State/UT PIPs including the states of Uttarakhand, Punjab, Madhya Pradesh and Orissa are available on the official website of this Ministry. *i.e.* www.mohfw.nic.in. The information regarding budgetary allocation under NRHM and the expenditure for the last three years is given in the Statement.

State-wise allocation and expenditure under NRHM during the years 2006-07 to 2009-10

Statement

 7. Chhattisgarh 8. Dadra and Nagar Haveli 9. Daman and Diu 10. Delhi 11. Goa 12. Gujarat 13. Haryana 			2012 - 2015 - 2015 - 202			2002	7. Chhattisgarh		6. Chandigarh	5. Bihar	4. Assam	3. Arunachal Pradesh	2. Andhra Pradesh	1. Andaman and Nicobar Islands	1 2		No.	SI. Name of State/UT	
11769.25		31847.89	949.11	5/24./3	E704 70	360.35	346.20	17457.98	636.57	59921.44	51322.36	3188.31	42005.98	ds 910.30	ω	Allocation		200	
	10721.74	29668.02	480.51	4802.34	4000 04	217.28	211.63	20086.42	418.87	39151.10	26437.11	3345.87	44701.62	914.03	4	Expenditure		2006-07	
	13759.89	38057.86	1338.47	7920.46	70007	343.47	377.78	22522.77	734.93	68070.16	64227.58	4339.43	59783.51	609.14	ъ	Allocation		200	
	10423.45	31510.67	448.66	5416.02	5 414 00	183.60	253.34	17009.34	323.20	43530.67	54250.83	4067.09	42533.49	634.79	6	Expenditure		2007-08	
	15184.27	38273.13	1241.78	8521.06	0501.04	356.86	400.18	22361.18	776.53	69526.35	57849.38	4347.02	59743.47	1083.22	7	Allocation		2008-09	
	25178.12	54621.50	981.11	6264.20	404 4 00	236.72	336.99	14247.15	661.30	76722.96	69691.23	4858.53	74283.09	1094.45	8	Expenditure		3-09	
	17914.59	46888.05	1372.59	11892.39	11000 20	422.77	451.39	30503.56	960.94	86651.94	88313.65	5316.19	71704.55	1704.91	9		Allocation	2009-10	(Rs. in lakhs)

1158634.23	1076558.77	919183.17	674404.23	898070.36	584680.37	710062.70	Grand Total	
68722.66	44665.64	60385.31	37539.80	54019.71	36720.53	43326.24	35. West Bengal	35·
11772.36	13050.28	9236.61	12654.94	8443.95	5336.29	7188.80	34. Uttaranchal	34.
186189.44	160305.34	148037.41	102878.56	145942.48	96986.97	114270.03	Uttar Pradesh	ယ္ ပဲ
12390.05	6521.60	8578.84	3037.57	8814.36	3522.49	6634.68	Tripura	32.
56502.13	61297.59	46819.50	31613.84	43315.55	35013.47	33855.17	Tamil Nadu	31 .
2677.91	4833.58	1956.21	1156.03	1796.27	1124.59	1450.89	Sikkim	30.
63819.10	87471.12	53532.62	51210.88	54818.48	33749.74	40790.74	29. Rajasthan	29.
20909.32	18625.14	17324.33	10804.54	16196.89	10514.63	12844.46	28. Punjab	28.
1172.64	739.33	1038.56	511.15	998.15	789.73	528.63	Pondicherry	27.
43719.35	31192.45	33810.24	26611.35	34520.41	24745.31	28467.66	Orissa	26.
7742.96	5059.94	5427.53	4068.59	5618.81	3964.48	4914.02	Nagaland	25.
5276.00	5025.46	3784.29	4109.89	3669.85	3104.67	2847.83	Mizoram	24.
8768.97	4256.86	6091.36	2568.81	6227.19	2496.45	5287.10	Meghalaya	23.
9116.33	5581.58	6340.89	3142.84	6668.09	2298.86	5375.46	Manipur	22.
86057.51	93098.60	70167.49	38829.45	67114.17	38009.64	51294.55	Maharashtra	21.
71043.09	69052.53	57565.15	56008.65	54404.54	41781.64	41309.59	Madhya Pradesh	20.
280.45	187.90	248.08	64.22	224.53	83.97	247.20	Lakshadweep	19.
28185.23	39243.33	23510.80	29547.55	21857.20	17986.91	17721.08	18. Kerala	18.
50652.95	42465.35	42465.61	22811.83	39595.32	20784.58	29829.03	Karnataka	17.
36102.80	33994.12	27034.34	14855.42	26292.30	12092.90	22920.47	Jharkhand	16.
13525.59	10817.55	9060.64	6121.71	8676.75	6119.52	6582.67	Jammu and Kashmir	<u>ਨ</u>
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